

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:127
ANSWERED ON:20.02.2006
LAND PURCHASED BY SAIL
Murmu Shri Hemlal

Will the Minister of STEEL be pleased to state:

- (a) the total acreage of land taken on lease/purchased by the Steel Authority of India Limited (SAIL) and its subsidiaries from the local farmers/landlords and others for opening/establishing of the steel plants;
- (b) whether the SAIL and its subsidiaries failed to upgrade and modernize the plants within their stipulated period;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the corrective steps taken/proposed to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS)

- (a) SAIL Plants/Units were established on land either acquired by State Govt. or land owned by Govt. SAIL was not involved for acquisition of such land, except 4136 acres of land which was directly purchased from land owners.
- (b) No, Sir.
- (c)&(d): Does not arise.